

4

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 473/2003
MA 499/2003

New Delhi, this the 8th day of August, 2003

Hon'ble Sh. Shanker Raju, Member (J)

1. Vijay Kumar
S/o Sh. Mange Ram
R/o H-4/10, Surya Vihar
Karwal Nagar Road
Sadhatpur, New Delhi.
2. Suresh Chand, S/o Sh. Sultan
R/o 116, Village Madangir
New Delhi - 62.
3. Lakhan Singh, S/o Sh. Panna Lal
Jhuggi No.114, Basant Vihar, New Delhi.
4. Subhash Chand, S/o Sh. Prem Singh
L-174, Sakurpur, New Delhi.
5. Vijay Singh, S/o Sh. Shyam Lal
A-160, Ambedkar Basti, Greater Kailash
Sector-1, New Delhi.
6. Harish Chand Jogi
S/o Sh. Chander Mani Jogi
E-3/14, Nand Nagri, New Delhi.
7. Sanjay Kumar, S/o Sh. Sohan Singh
E-3/14, Nand Nagri, New Delhi.
8. Puran Singh, S/o Sh. Hoti Lal
Rattan Dairy, 86, Sarai Khan
Hazarat Nizamuddin.
9. Anil Kumar, S/o Sh. Gariba Ram
Quarter No.49/50, Gali No.10
Dakshinpuri, New Delhi.

...Applicants

(By Advocate Sh. Yogesh Sharma)

V E R S U S

Union of India through

1. The Secretary
Ministry of Home Affairs
Govt. of India, New Delhi.
2. The Director General
B.S.F. Headquarters, CGO
Complex, Lodhi Road, New Delhi.
3. The Addl. Dy. Inspector General (Wel)
Directorate General, Border Security Force
(Adm.-III Section), Govt. of India
Lodhi Road, CGO Complex, New Delhi.

...Respondents

(By Advocate Sh. S.K.Gupta)

-2-

(5)

ORDER (ORAL)

Shri Shanker Raju,

Heard.

2. In view of the statement made by the respondents in the reply as to consideration of the case of the applicants for grant of temporary status, OA is disposed of with directions to the respondents to take a final decision within two months from today. However, the issue regarding consideration for regularisation of the applicants would also be considered by the respondents within this time.

2. OA stands disposed of as above.

S. Raju

(SHANKER RAJU)
MEMBER (J)

/vks/